

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 145 of 2019

IN THE MATTER OF:

M/s. Orchid Industries Pvt. Ltd.

...Appellant

Vs.

M/s. Stanfab Apparels Pvt. Ltd.

...Respondent

Present: For Appellant: - Mr. Rakesh Taneja and Mr. Jairam Chandnani, Advocates.

For Respondent: - Mr. S. Ravi Shankar, Mrs. Yamunah and Ms. Bhanu Kapoor, Advocates.

O R D E R

17.07.2019— Learned counsel for the Respondent submits that negotiations are going on with the Appellant to settle the matter. He prays for and is allowed three weeks' time to settle the matter, failing which, the appeal may be heard on merit.

Post the case 'for orders' on 13th August, 2019.

(Justice S.J. Mukhopadhaya)
Chairperson

(Kanthi Narahari)
Member(Technical)

Ar/g